

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

Hareesha A

V Addl District and Session Judge

Cause List Date: 01-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	EX 15037/2018 (STEPS)		SRINIVAS Vs RAJAGOPAL	R.V. LOKESH
2	EX 15038/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs NAVEEN KUMAR	HARSHA R.
3	EX 15040/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs MANJUNATHA	HARSHA R.
4	EX 15041/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs NAGARAJ	HARSHA R.
5	EX 15042/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs RAMESHA	HARSHA R.
6	EX 15044/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs MUNIRAJA BYCHAPURA	HARSHA R.
7	EX 15045/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs LOKESH KUMAR	HARSHA R.
8	EX 15046/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs RAJANNA	HARSHA R.
9	EX 15047/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs MANJUNATH	HARSHA R.
10	EX 15048/2019 (STEPS)		SHRIRAM CITY UNION FINANCE LIMITED Vs NAVINKUMAR	HARSHA R.
11	G and WC. 15006/2020 (STEPS) IA/1/2020 IA/3/2020 IA/2/2020		MAHIBAUBSAB ALAGUR Vs SAYERA BANU	SYED KHALEEL PASHA
12	A.S. 15006/2019 (NOTICE) IA/1/2019 IA/2/2019		NATIONAL HIGHWAYS AUHTORITY OF INDIA Vs VIJAYAKUMARI	M/S ANGADI AND CO.

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

Hareesha A

V Addl District and Session Judge

Cause List Date: 01-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.C. 15083/2020 (NOTICE) IA/1/2019		B.K.Manjunatha Gowda Vs Shobha.M.	Ramesh Kumar.R.V.
14	M.C. 15121/2020 (NOTICE) IA/1/2019		S.B. Naveen Vs K. Sangeetha	K. Raghavendra
15	M.C. 15131/2020 (NOTICE) IA/1/2016		Nagesh Vs Munirathna	M.Nagesha
16	M.V.C. 29/2020 (NOTICE)		GUDDIDEVI Vs NAGARAJU M. R.	D. S. PRABHAKARA
17	M.C. 15116/2020 (HEARING ON IA) IA/1/2018		Veena Vs N.Rajashekar	Y.R.Manjunatha
18	P AND SC 15013/2020 (HEARING ON IA) IA/1/2015		Kempamma Vs Prakash alias Jayaprakash	N. Narayanaswamy, D.M.Krishnappa
19	M.V.C. 63/2017 (EVIDENCE)		NARAYANASWAMY Vs T.R. HARISH KUMAR	
20	M.V.C. 1/2017 (EVIDENCE)		KEMPE GOWDA Vs GIRISH B.R.	
21	R.A. 15003/2019 (EVIDENCE) IA/1/2019 IA/2/2019		N.H. BHASKAR REDDY Vs VENKATAMMA	K.V. MAHENDRA KUMAR
22	M.V.C. 105/2019 (EVIDENCE)		UMESH M. Vs THE MANAGING DIRECTOR, KSRTC	K. V. MAHENDRA KUMAR
23	P AND SC 15002/2020 (EVIDENCE)		M. NANDISH Vs GIDDAMMA	POODUR VIJYARAJU
24	M.C. 15028/2020 (EVIDENCE)		S.Bharathi Vs Manjunath	M.Venkatagiriappa
25	G and WC. 15003/2020 (EVIDENCE) IA/1/2019		Jayamma Vs Veda	A. Lourdu Mariyappa
26	M.C. 15040/2020 (EVIDENCE)		Lavanya.S. Vs Ramanji	Lakshmikanthappa
27	M.C. 15053/2020 (EVIDENCE)		Chikkachannappa Vs Shilpa	R. Rudraswamy

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

Hareesha A

V Addl District and Session Judge

Cause List Date: 01-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	M.C. 15100/2020 (EVIDENCE)		Thimma Reddy Vs Priyanka	Nethravathi.M
29	Misc 15004/2015 (ARGUMENTS) IA/1/2015		THE SPECIAL LAND ACQUISITION OFFICER Vs R. RADHAMANI	M.V. KINI
30	R.A. 15031/2018 (ARGUMENTS) IA/1/2018		PUTTAMMA Vs KRISHNAPPA	MANJUNATH B.R.
31	R.A. 15063/2019 (ARGUMENTS) IA/1/2017		Kempamma Vs Rathnamma	Boja Raj M.Susheela
32	R.A. 15103/2019 (JUDGEMENT)		SAROJAMMA Vs JAYAMMA	R. KESHAVA MURTHY
33	R.A. 15066/2019 (AWAIT LCR) IA/2/2017 IA/3/2017 IA/1/2017		Lakshamma Vs B.M.Rangaraju	K.G.Shanthappa
34	R.A. 15027/2020 (AWAIT LCR) IA/1/2020		E. MANOHAR Vs EERANNA	R. MAREGOWDA
35	M.C. 15030/2020 (CALL ON)		G.Gangadhara Vs R.Suhasini	Y.A.Srinivas
36	M.C. 15032/2020 (CALL ON) IA/1/2016		C.M.Ramu Vs K.Radha alais Radhamma	Rakshit.K.N.
37	EX 15017/2020 (AWAIT NOTICE)		VENKATESH Vs THE MANAGER NATIONAL INSURANCE CO.LTD.	K. CHANDRASHEKAR
38	R.A. 15036/2020 (CALL FOR LCR) IA/1/2020		B. NAGARAJ Vs NARASIMHAIAH	A.R. SRINIVASA REDDY
Cases listed below are adjourned due to Covid 19				
39	M.C. 15160/2020 (STEPS) IA/1/2017	17-12-2020	Shwetha.N. Vs Kempegowda	Naveen Kumar.Y.N.
40	M.C. 15161/2020 (STEPS)	17-12-2020	Munilakshamma Vs Venkatesh	N.Ramesh for Udayonmukha Law Chambers

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, **dated 01-12-2020**

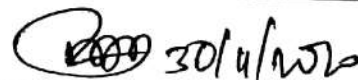
MORNING SESSIONS			
HEARING / ARGUMENTS			
Case No.			Plaintiff / Defendants Name
1.	O.S.	92/14	- Baburaj V/s. Chandra Raju
2.	O.S.	475/08	- Kanthamma V/s. Raghavappa
3.	O.S.	481/06	- Muniyappa V/s. Chief Secretary
4.	O.S.	299/14	- Lakshminarayanappa V/s. Gopalakrishna
5.	O.S.	1319/06	- Rajanna V/s. Narayanappa
6.	O.S.	775/07	- Manjulamma V/s. Muniyamma
7.	O.S.	647/07	- Munishamappa V/s. Krishnappa
8.	O.S.	867/08	- Hemalatha V/s. Krishna
9.	O.S.	761/16	- Lakshmiddevamma V/s. Jayaramappa
10.	O.S.	465/06	- Channappa V/s. Swathappa
11.	O.S.	983/06	- Gowramma V/s. Ramakka
12.	O.S.	240/07	- Chandrashekar V/s. Venugopal
13.	O.S.	860/08	- Anjinappa V/s. Chikkathayamma
14.	O.S.	167/14	- Siddaramayya V/s. Pillamma
15.	O.S.	792/20	- Doddavenkatappa V/s. Narayanaswamy
16.	O.S.	324/14	- Rathnamma V/s. Sharadamma
17.	O.S.	690/07	- Jayaram V/s. Jagadish
18.	O.S.	1623/06	- Gopala V/s. Nanjemariyappa
19.	O.S.	404/08	- Rathnamma V/s. Thimmarayappa
20.	O.S.	864/16	- Govindaaju V/s. Subbalakshamma
AFTERNOON SESSION			
Hearing / Arguments			
21.	O.S.	608/15	- Lakshmi Narasimha Murthy V/s. Venugopal
22.	O.S.	249/15	- Govindappa V/s. Swaminathan
23.	O.S.	222/15	- Venkalakshamma V/s. Narayanappa
24.	O.S.	412/06	- Munirathnamma V/s. Nanjegowda
25.	O.S.	707/16	- Channakeshava V/s. Muniyappa
26.	O.S.	1079/19	- Bhagyamma V/s. Gowramma
27.	O.S.	49/15	- Lalithamba /s. Ramanjanamma
28.	O.S.	664/16	- Ramesh V/s. Venkalakshamma
29.	O.S.	617/18	- Yashodha V/s. Channarayappa
30.	O.S.	240/18	- Bangalore Best Realty Pvt. Ltd. V/s. Papamma
31.	O.S.	680/08	- Jayalakshmi V/s. Kempanna
32.	O.S.	8/17	- Aravindan V/s. Shamanna
33.	O.S.	183/18	- Rathnamma V/s. Thamanna
34.	O.S.	434/15	- Ramaiah V/s. Munishamappa
35.	O.S.	84/12	- M. Nagaraj V/s. D.P.Jayaramaiah
NEW SUITS - Plaintiffs / defendants			
36.	O.S.	990/20	- Gowramma V/s. B.H. Shivanna


Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. issued by
Hon'ble Hon'ble High Court of Karnataka.

In the court of **I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.**
Cause List - Dated 01-12-2020.

MORNING SESSION					
HEARING/EVIDENCE/ARGUMENTS					
Case No.				Plaintiff/s Name	Defendant/s Name
1.	O.S.	458/16	-	Muniyamma	Kempamma
2.	O.S.	728/13	-	Shashikumar	Krishnappa
3.	O.S.	439/16	-	Pillappa	Patalappa
4.	O.S.	2013/06	-	Krishnappa	Chief Secretary
5.	O.S.	677/14	-	Narayanaswamy	Marappa
6.	O.S.	392/16	-	Azgar	Abdul Hammed
7.	O.S.	1161/06	-	Thimmarayappa	Huthanalappa
8.	O.S.	707/13	-	Muniyappa	Siddanna
9.	O.S.	826/20	-	Munirathnamma	Nagaraju
10.	O.S.	2339/06	-		
11.	O.S.	C/w 547/06	-	Lalithamma	Ramakka
12.	O.S.	540/16	-	Anjanamma	Aravindan
13.	O.S.	341/18	-	Nagaraju	Sriramaiah
14.	O.S.	72/18	-	Nanjudappa	Sunitha
15.	O.S.	2225/06	-	Sukhanya	P. Channappa
16.	O.S.	372/16	-	Manoja Rao	Venkata
17.	O.S.	326/11	-	Chikkamuniyamma	Kempamma
18.	O.S.	1/15	-	Eramma	Manjulamma
19.	O.S.	12/07	-		
20.	O.S.	C/w 536/09	-	Aslam Sher Khan	Noor Ayesha
AFTERNOON SESSION					
21.	O.S.	583/15	-	Noorjan	Sadiq
22.	O.S.	337/18	-	Venkatamma	Venkataswamy
23.	O.S.	4/18	-	Gangadhar	Manjulamma
24.	O.S.	401/09	-	Dyavamma	Kanyamma
25.	O.S.	2182/06	-	Eramma	Anjinamma
26.	O.S.	111/07	-	Jagadish	Narayana
27.	O.S.	204/07	-	Narayanappa	Venkateshappa
28.	O.S.	197/07	-	Nagarathna	Kempanna
29.	O.S.	229/09	-	Shashikala	Venkatalakshmi
30.	O.S.	874/19	-	Gowramma	Susheelamma
31.	O.S.	417/16	-	Harish	Krishnappa
32.	O.S.	523/16	-	Muniyappa	Lakshminarayana
33.	O.S.	455/18	-	Sheela	Akkamma
34.	O.S.	136/18	-	Ashwathappa	Sharadamma
35.	O.S.	41/07	-	Lakshmiddevamma	Padmamma
36.	O.S.	98/07	-	Akkayamma	Siddappa
37.	O.S.	589/15	-	Dodda Pillamuniyamma	Chikka Pillamuniyamma
38.	O.S.	982/20	-	Srinivas	Gowramma
39.	O.S.	988/20	-	Gopalappa	Venkatappa
40.	O.S.	991/20	-	Kadiramma	Lakshmappa



I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

**IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI
CAUSE LIST, DATED 01-12-2020**

MORNING SESSION			
EVIDENCE			
Case No.	Plaintiff / Defendants Name		
1	O.S.	75/2017	V. Ramakrishnappa Vs Lakshmiddevamma
2	O.S.	250/2017	Kadiramma Vs Hemakka
3	O.S.	215/2013	A.Mohan Vs K.Appajappa
4	O.S.	426/2017	Anjinappa Vs Ramakrishnappa
5	O.S.	546/2013	Doddamunishmappa Vs Doddappalah
HEARING/ARGUMENTS			
6	O.S.	593/2019	Doddaakkayamma Vs Narayanamma
7	O.S.	124/2008	GOWARAMMA Vs V. MANJUNATH
8	O.S.	125/2016	Thimmakka Vs Munivenkatappa
9	O.S.	214/2013	Venkatesha Vs Andalu
10	O.S.	290/2020	Mahendra Vs Lakshnappa
11	O.S.	555/2017	S.Papanna Vs Channegowda.M.N.
12	FDP	6/2020	Munikrishnappa Vs Anjinappa
13	O.S.	91/2017	Doddalagumalah Vs Muniraju
14	O.S.	90/2017	Narayanaswamy Vs Prashanth
15	O.S.	483/2017	Ramadasappa Vs S.Venkatagowda
16	O.S.	1625/2006	RAJAMMA Vs SUBRAMANI
17	O.S.	1205/2006	NAGARATHNAMMA Vs CHANNAMMA
18	O.S.	399/2011	MUNIRAJU Vs VENKATARAJU
19	O.S.	409/2012	SRIRAMALAH Vs MUNIANJINAPPA
20	O.S.	276/2020	Gowamma Vs N.Mahesh
AFTERNOON SESSION--EVIDENCE			
21	O.S.	361/2008	D.PUTT SANGANNA Vs SHIVAMMA
22	O.S.	633/2017	Anjanappa Vs Ramanna
23	O.S.	144/2017	Bhagyamma Vs Krishnappa
HEARING/ARGUMENTS			
24	O.S.	446/2011	AKKALAHAMMA Vs PUTTA RAMAKKA
25	O.S.	352/2013	Muniyamma Vs Anjinappa
26	O.S.	264/2013	Mohammed Usman Vs Nagappa
27	O.S.	187/2017	Rathnamma Vs Munivenkatamma
28	O.S.	801/2015	Rathnamma Vs Ms. G.R.Developers
29	O.S.	566/2011	NARAYANAPPA AND OTHERS Vs SRI ACHAPPA
30	O.S.	850/2015	Anjinamma Vs Muniyappa alias Appalah
31	O.S.	652/2015	Gopalappa Vs Chikkappaiah @ Chikkappayanna
32	O.S.	329/2012	SONNAPPA P.S. Vs S. BHAGYAMMA
33	O.S.	541/2009	NARASIMHAMURTHY AND OTHERS Vs SMT. MUNIYAMMA
34	O.S.	386/2013	Madhubabu Vs Thimmarayappa
35	O.S.	477/2012	ANANDA GOWDA Vs CHENNAKRISHNAPPA
36	O.S.	478/2009	Sri Thopanna, Vs Sri V.M. Venkatesh
37	O.S.	425/2017	Lakshmanappa Vs Venkateshappa
38	O.S.	1025/2007	SRI R. KRISHNAMURTHY Vs SRI RANGAPPA
39	O.S.	1659/2006	G. CHANDRAPRAKASH Vs BHAGYAMMA
40	O.S.	989/2020	Umavathi Vs Venkatesh

De 30/11/2020
**II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.**

NOTE: All advocates are requested to strictly follow SOP issued by Ho'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 01-12-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSSION CIVIL AND CRIMINAL CASES
<p><u>HEARING</u></p> <p>1. O.S.499/2020</p> <p><u>ARGUMENTS</u></p> <p>2. O.S.471/2010 3.O.S.503/2012 4.Mis.17/2012 5.O.S.111/2013 6.O.S.363/2015 7. O.S.493/2016 8. O.S.511/2016 9. O.S.135/2017 10.O.S.85/2020</p> <p><u>SUMMONS</u></p> <p>11. O.S.237/2020 12. O.S.501/2020 13. PCR.....19/2019 (Jaganath Pai)</p> <p><u>EVIDENCE</u></p> <p>14.PCR.188/2020 15.PCR.127/2020 16.O.S.101/2007 17.O.S.25/2008 18.O.S.267/2012 19.C.C.5219/2020 20.PCR.282/2020</p>	<p><u>HEARING</u></p> <p>1. PCR...../2020 (Muninarasimhappa) 2. PCR...../2020(Sujendra.K) 3. PCR...../2020(K.Nagendra Prasad) 4. PCR...../2020(K.Nagendra Prasad) 5. PCR...../2020(K.Nagendra Prasad) 6. PCR...../2020(Ramesh) 7. Ex.02/1193 8.O.S.137/2017 9. O.S.139/2017 10. O.S.57/2006 11.Ex.09/2009 12. O.S.403/2011 13. Ex.17/2004</p> <p><u>SUMMONS</u></p> <p>14.O.S.275/2020 15.O.S.277/2020 16.O.S.279/2020 17.Ex.01/2013</p> <p><u>ORDERS</u></p> <p>18. PCR.246/2020 19.C.Mis.104/2020</p> <p><u>JUDGEMENT</u></p> <p>20.C.C.2696/2018</p>

NOTE: All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.


Prl. Civil Judge and JMFC,
Devanahalli.

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 01-12-2020

AFTERNOON SESSION
CIVIL AND CRIMINAL CASES

HEARING/ARGUMENTS

1. PCR 291/2011
2. C.Mis.398/2012
3. C.C.4851/2019
4. O.S.890/2011
5. O.S.242/2012
6. O.S.112/2014
7. PCR .../2020 (Chandrashekar)
8. C.Mis...../2020 (Fazluddin)
9. C.C.3445/2020
10. C.Mis.210/2019
11. PCR 116/2020
12. C.Mis.277/2018

EVIDENCE

13. C.Mis.6/2020
14. PCR 19/2020
15. C.Mis.28/2019
16. PCR 334/2019
17. PCR 504/2018
18. C.C.1889/2018

ORDERS

19. C.Mis.218/2020
20. C.Mis.243/2020

NOTE : All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
30/11/2020
Addl. Civil Judge and JMFC,
Devanahalli